

Opening of Shops by sons of Officers of Rourkela Steel Plant

7462. SHRI GAJADHAR MAJHI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether some officers of Rourkela Steel Plant have opened some shops in the name of their sons securing orders from the Rourkela Steel Plant due to their high position and influence ; and

(b) if so, the action Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) and (b). Information is being collected and will be laid on the Table of the House.

Unions in Opposition to Ban on Strikes

7463. SHRI M. S. SIVASAMY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the three Trade Unions, INTUC, AITUC and HMS are opposed to the idea of ban on strikes merely because Government declares a particular service as 'essential' ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). There is some disagreement among the three organisations on the question of listing of essential services/industries. However, the matter is being considered by Government.

Entry of Persons into U.K.

7464. SHRI M. S. SIVASAMY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether British Government on the 3rd May, 1972, had stepped up its annual entry vouchers quota for Indian Immigrants and lowered down the number for citizens of other countries of the Commonwealth ; and

(b) if so, the nature thereof and to what extent ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). No, Sir. The British Home Secretary's statement made in the House of Commons on May 3, 1972, does not relate to Indian immigrants to the UK but to British passport holders of Indian origin from East Africa now residing in India. Under their new policy, the UK Government have increased the annual global allocation of special vouchers for British passport holders for settlement in the UK from 3000 to 3500 mainly with a view to accommodate British passport holders from East Africa now in India. At the same time, the UK Government have reduced the number of Commonwealth citizens entering the UK to take up employment by 450 per year.

Amendment of Mines Act

7465. SHRI M. S. SIVASAMY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government propose to amend the Mines Act ; and

(b) if so, when and the main features thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes.

(b) These are contained in the amending Bill already introduced in the Sabha on the 22nd May, 1972.

Mechanical Engineering Diploma Holders Registered with Employment Exchanges in Delhi

7466. SHRI S. D. SOMASUNDARAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of Mechanical Engineering Diploma Holders registered with the Delhi/New Delhi Employment Exchanges from the year January 1969 year-wise ;

(b) the number of requisitions received from various departments and the number of posts notified, year-wise after January, 1969 ;

(c) the number of candidates sponsored by the departments and the actual number of